

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI






(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP/1409/2019
PETITION NUMBER :
NAME OF THE PETITIONER(S) : SIMPSON & COMPANY LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : sec 61 (1)(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<u>REPRESENTATION BY WHOM</u>	

<p>PH. ARVIND PANDIAN In Am A R. RAMANATHA</p>	<p>} Counsel for Petitioner</p>	<p></p>
<p>BOW SRIKANTH</p>	<p>Share holder / objector</p>	<p></p>
<p>DILIP KUMAR SURATHA</p>	<p>OBJECTOR SHAREHOLDER GR</p>	<p></p>
<p>ANIL KUMAR JAIN</p>	<p>SHAREHOLDER OBJECTOR</p>	<p></p>
<p>D. PERUMAN SARANYAN</p>	<p>Counsel for Anubha Jain Phone holder</p>	<p></p>

ORDER

At request of the parties, list this matter for hearing on 08.04.2020.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)